

(e) whether Government are aware of the high increase in the prices of oil-cake; and

(f) the steps Government have taken to check the prices?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) The demand for nitrogenous fertilizers is increasing; the total indents received from the State Governments exceed one million tons for the year ending 31st March, 1958. A similar quantity has been indented for 1958-59. Information regarding requirements of organic manures is not readily available.

(b) 2,04,528 tons of chemical fertilizers were imported in 1956-57.

(c) and (d). Export of oilcakes has been allowed since February 1955. 1,63,522 tons and 56,525 tons of oilcakes were exported in 1955-56 and 1956-57, respectively.

(e) and (f). In view of high prices only limited quantities of oil-cakes are permitted to be exported.

Fertilizers

*1257. Shri Ramakrishnan: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government propose to purchase fertilizers by barter;

(b) if so, the steps taken in this regard; and

(c) when Government expect to get the fertilizers?

The Minister of Commerce (Shri Kanungo): (a) to (c). The State Trading Corporation is negotiating linked transactions with certain foreign suppliers for the import of fertilizers against the export of certain commodities from India. Since the negotiations are still in progress, it will not be in the public interest to give any details.

Pamba Hydro-Electric Scheme

*1258. Shri Maniyangadan: Will the Minister of Planning be pleased to state:

(a) whether a scheme called "Pamba Hydro-Electric Scheme" has

been forwarded by the Kerala Government to the Planning Commission for approval;

(b) when it was received by the Planning Commission;

(c) whether sanction has been accorded for the scheme; and

(d) if not, the reasons therefor?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). The project report of the Pamba Hydro-Electric Scheme was received in November, 1956.

(c) and (d). Approval has been accorded to commence preliminary works. The scheme is being technically examined by the Central Water and Power Commission in consultation with the Kerala Electricity Board.

Pakistani Intrusion

*1260. { Shri Narasimhan:
Shri Mohan Swarup:

Will the Prime Minister be pleased to state:

(a) the facts relating to the P. T. I. reports published on the 30th November, 1957 relating to alleged Pakistan Police and Ansars trespass into Char Basudeopur, West Bengal; and

(b) the steps taken to prevent harvesting of crops, belonging to Indians and sown in the Indian side of the border, by Pakistanis?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). The P.T.I. report in question refers to trespass by Pakistanis into Char Basudevpur in Murshidabad district. There is no place of this name and the reference evidently is to the Char Baidyanathpur in the Murshidabad District where an incident occurred recently. According to a report received from the West Bengal Government, about 300 Pakistani policemen trespassed into Char Baidyanathpur and set up camps there. They gave protection to Pakistani nationals who came to